

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 6th May, 2016

No. HC.VII/45/2016/ 1943 /A.### The Gauhati High Court has been pleased to exempt the following Judicial Officer from attending the **State Level Conclave on "The Juvenile Justice (Care & Protection of Children) Act, 2015"** to be held on **07.05.2016 & 08.05.2016**, at the Assam Administrative Staff College, Khanapara, Guwahati.

Sl. No.	Name of the Officer	Designation
1	Sri Ajit Borthakur	District and Sessions Judge, Kamrup (M)
2	Sri Komjum Tasso	CJM-cum-Civil Judge (Sr. Divn.), Lower Subansiri District, Ziro
3	Smt. Alhaj Sabeena Mazumdar	Sub-Divisional Judicial Magistrate (S), North Lakhimpur

The Officer at Sl. No. 1 has been exempted from attending the Conclave on 8th May, 2016 (Sunday), and the Officers at Sl. Nos. 2 and 3 are exempted on 7th and 8th May, 2016, from attending the Conclave.

By order,
Sd/- B.K. Chetri
REGISTRAR (JUDL.)
dated 06-05-2016

Memo No. HC.VII/45/2016/ 1944-1962 /A,

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Director, Social Welfare Department & Member Secretary (Ex-officio), State Child Protection, Assam.
5. The Secretary, Department of Social Justice, Empowerment & Tribal Affairs, Government of Arunachal Pradesh, Itanagar.
6. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kamrup (M) / Lakhimpur, North Lakhimpur.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (**He is requested to inform the Officer concerned**).
10. The Joint Registrar (PM&P/ Judl.), Gauhati High Court, Guwahati.
11. The Joint Director, Judicial Academy, Assam/OSD, Gauhati High Court, Guwahati.
12. Sri Komjum Tasso, CJM-cum-Civil Judge (Sr. Divn.), Lower Subansiri District, Ziro.
13. Smt. Alhaj Sabeena Mazumdar, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur.
14. Dr. Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam.
15. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
16. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Judge In-charge, Administrative Department, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr./Mrs. (Dr.)/Mrs. Justice _____
19. The CA to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDL.)